



FORM No. 4

See Rule (12)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CUTTACK BENCH**

**ORDER SHEET**

Application No. OA 1305 of 2004

Applicant (s) Brahmanne Respondent (s) Union of India & others

Advocate for Applicant (s) Mr. Nirmal Ranjan Routray Advocate for Respondent (s) Mr. S. Misra

**NOTES OF THE REGISTRY**

I.P.O of Rs. 501 -  
filed.  
Copy Served.  
For favours of  
Registration please

22.12.04  
31.12.04

SO(J)  
31.12.04

For Admission &  
Deferral order - copy  
served.

Baner

**ORDERS OF THE TRIBUNAL**

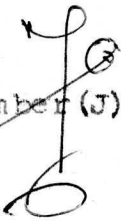

**REGISTER**

31.12.04  
Dy. Registrar

Order dated 4.1.05

Heard Shri N.R. Routray, Id. Counsel for the  
applicant and Shri R.C. Rath, Id. Standing Counsel  
(on whom a copy of the O.A. has been served)  
appearing on behalf of the Respondents-Railways  
and perused the records placed before.

In course of hearing Shri Rath pointed out that  
as per the provision of the Scheme for grant of  
A.C.P. to the railway servants, a Screening  
Committee has been set up by the Standing Committee  
which meets twice a year (during the first week of  
January of the previous Financial Year and during  
the first week of July of any Financial Year) to

Notes of the Registry	Orders of the Tribunal
<p>Copy of order dt. 4/1/05 a/w O.A. copy issued to all the respects by Post. The same copy is refer issued to the counsel for both side.</p> <p>Mr 5-06/11/05</p> <p>Mr 4/1/05</p>	<p>process the cases. It is in this connection, Shri Rath submitted that the matter may be forwarded to the Committee for considering the grievances with regard to ACP, as raised herein.</p> <p>Having heard the Id.Counsel of both the sides, we dispose of this O.A. with direction that the application be sent to the Screening Committee to be held in the month of January, 2005 to consider the case of the applicant. A copy of the O.A. may be treated as part of the representation to be put up before the Committee.</p> <p>With the observation and direction as made above, this O.A. is disposed of at the stage of admission. No costs.</p> <div data-bbox="587 1153 758 1374"><p> Member (J)</p></div> <div data-bbox="1236 1153 1572 1300"><p> Vice-Chairman</p></div>